

File No.01-02/Correspondence/FoSTaC/FSSAI/2017(Vol II)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 05.10.2020

Sub : **Permission to conduct Classroom Session under FoSTaC-reg.**

As you are aware that due to the outbreak of COVID 19, only Online Training under FoSTaC was permitted in place of Physical Training vide its order dated 29th May 2020. Considering the present situation, the competent authority gave permission to the training partners to conduct online trainings using their own training and assessment platforms.

2. However, as 'UNLOCK-4' has been initiated in the country, it has been decided to allow Training Partners to organise Classroom Training Session, in addition to online session, with the following restriction-

“Training Partners will strictly follow the guidelines issued by the Central Govt, respective States Govts. and Local Public Health Authorities on assembly/meeting/mass gathering etc. to avoid spread of COVID-19 while carrying out physical classes under FoSTaC programme.”

3. The Training Partners' are also requested to ensure that all the Classroom Sessions will be conducted as per the previous guidelines with regards to duration apart from this one hour of COVID-19 courses will be added to them.

Ashok Kumar Mishra 05/10/2020
(Ashok Kumar Mishra)
Assistant Director (Trg)

To,

All the Training Partners - For compliance please

IT Division

Copy to

PS to ED-CS

All the Commissioners of Food Safety(States/UTs)